

Agriculture Development in Uttar Pradesh

*1530. SHRI ARJUN SINGH YADAV: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) the amount provided to the Government of Uttar Pradesh during the years 1992-93 and 1993-94 for the agricultural development and the amount out of this actually utilised;

(b) whether the State Government of Uttar Pradesh has sought more funds;

(c) whether the funds were made available in accordance with the demand made therefor ; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) The Planning Commission finalises the sectoral allocations in the Annual Plans of the States in consultation with them for different sectors of developments. For the years 1992-93 and 1993-94 an amount of Rs. 377.50 crores and Rs.312.94 crores respectively had been agreed to for Agriculture and Allied Activities Sector for Uttar Pradesh. Actual expenditure reported by the State Government for 1992-93 and revised (RE) outlay for 1993-94 are Rs.350.02 crores and Rs.253.52 crores respectively.

(b) to (d). Planning Commission have not received any request from the Government of Uttar Pradesh for additional amount for current year.

Foodgrain Production

*1531. PROF. K.V. THOMAS: Will the Minister of PLANNING AND PROGRAMME IMPLEMENTATION be pleased to state:

(a) whether the Government projected substantial increase in the country's foodgrain production during the next 25-30 years at the recent CGIAR meeting;

(b) if so, the details thereof;

(c) whether the Planning Commission has given its approval; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI GIRIDHAR GOMANGO): (a) to (d). The projection of foodgrains production over a long-term perspective of 25 - 30 years has not been made, nor was such a subject on the agenda of the mid-term meeting of the CGIAR held in May 1994.

MBT 'Arjun'

*1532. SHRI ANNA JOSHI: Will the PRIME MINISTER be pleased to state:

(a) whether the attention of the Government has been drawn to the news-item captioned "Just How Indian Is MBT Arjun" appeared in the 'Indian Express', New Delhi, dated May 23, 1994;

(b) if so, the facts thereof;

(c) the details of the parts which are imported, together with their suppliers and cost;

(d) the steps taken to reduce the present percentage of imported parts and system; and

(e) the time by which the MBT Arjun is proposed to be indigenously produced?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN) : (a) Yes, Sir.

(b) MBT -Arjun is wholly system engineered and designed by DRDO to meet the General Staff Qualitative Requirements . In the prototype phase, some parts have necessarily to be imported for a product with high degree of technical sophistication. These will be progressively indigenised during the production phase.

(c) Power-Pack is imported from Messers MTU in Germany. Parts of Fire Control System are imported from Messers Delft Instruments Electro-Optics, Netherland and part of Gun Control System are supplied by Messers Bharat Heavy Electricals Limited out of Importation. Cost of these items are as under:-

(i) Cost of Power-Pack : Rs.100 lakhs

(ii) Cost of parts of FCS: Rs.42 lakhs

(iii) Cost of parts of GCS: Rs.68 lakhs

(d) In the last 3 to 4 years, 70% of parts of Gun Control System and 40% imported parts of Fire Control System have been indigenised. Arrangement have also been worked out for indigenus production of the imported items inclusive of MTU engine in India with appropriate technology transfer tie-ups.

(e) The MBT Arjun is expected to be bulk produced indigenously in 1996/97. It will have about 10% import content because of very high level of technological sophistication involved.

National Policy on Urban Development

*1533. DR. Y.S. RAJASEKHAR REDDY: Will the Minister of URBAN DEVELOPMENT be pleased to state :

(a) whether a meeting of Secretary, Ministry of Urban Development and Secretaries in-charge of Urban Development of States & Union Territories was held in the recent past;

(b) if so, the broad features discussed therein;

(c) the decisions taken in regard to alleviation of urban poverty;

(d) whether the Union Government are considering to introduce a National Policy on Urban Development ; and

(e) if so, these details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN DEVELOPMENT AND MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRI P.K. THUNGON): (a) Yes, Sir. A meeting of Secretaries of State Govts./UTs incharge of Urban Development, Housing, Water Supply and Local Self Government was held at New Delhi on 15-16 July, 1994.

(b) The broad features of the discussions related to the following items:-

1. State Urban Development Strategy sponsored by the